NOTIFICATION

Whereas, 8 (eight) Board of Directors out of 11 (eleven) BODs of “SANTIRBAZAR MATSYAJIBI SAMABAYA SAMITY LTD” have resigned from the post of BODs, and as a result the Board has lost its locus-standi in the Society.

Therefore, it has become imperative to appoint an Administrator in the Society to do normal activities as well as to conduct the election for formation of new BODs of the Society.

Now, In exercise of powers conferred under section 74(1) (a) (ii) of Tripura Co-operative Societies Act, 1974 (Tripura Act No.8 of 1974) the undersigned appoints to Sri Madan Tripura, Fishery Officer, Bagafa R.D. Block under O/o the Superintendent of Fisheries, Santirbazar, South Tripura District as Administrator of “SANTIRBAZAR MATSYAJIBI SAMABAYA SAMITY LTD” Santirbazar, P.O.: Santirbazar, Santirbazar, South Tripura District to manage affairs of the Society with immediate effect not exceeding 2(two) months..

Sd/- Illegible
Registrar of Coop. Societies,
Government of Tripura.